

COURT – I

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 6 of 2012 &  
IA Nos. 5 & 6 of 2012**

**Dated: 2<sup>nd</sup> March, 2012**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**M/s. Chemfab Alkallis Limited** **....Appellant (s)**  
**Versus**  
**Electricity Deptt. Of Puducherry & Anr.** **... Respondent (s)**

Counsel for the Appellant (s) : Mr. Rohit Rao N.

Counsel for the Respondent (s): Mr. Aditya Kr. Singhal &  
Mr. Dinesh Kapoor for R.2

**Appeal No. 187 of 2011 &  
I.A. No. 279 of 2011**

**M/s. Chemplast Sanmar Limited** **... Appellant(s)**  
**Versus**  
**Joint Electricity Regulatory Commission & Anr.** **....Respondent(s)**

Counsel for the Appellant(s): Mr. Vijay Narayan, Sr. Adv.  
Mr. K.V. Mohan  
Mr. K.V. Balakrishnan with  
Mr. Ravichandran (Rep.)

Counsel for the Respondent (s): Mr. Aditya Kr. Singhal &  
Mr. Dinesh Kapoor for R.1

**ORDER**

We have heard Mr. Vijay Narayan, the learned Senior counsel for the Appellant in Appeal No. 187 of 2011.

Post the matters for further hearing on **14.03.2012.**

**( Rakesh Nath)**  
**Technical Member**  
TS/vs

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**